- - 7. Dr. K. P N. Nair, Director, Statistics, Reserve Bank of India, Bombay.
  - 8. Shri D. L. Mazumdar (I.C.S. Retired) Former Secretary. Deptt. of Company Affairs.
  - 9. President, Institute of Chartered Accountants of India.
  - 10. President, Institute of Cost and Works Accountants of India.
  - 11. President Institute of Company Secretaries of India.
  - 12. Prof. Ajit Biswas, Delhi School of Economics.
  - 13. Dr. Abad Ahmed, Reader, Deptt. of Business Management, Delhi School of Economics, Delhi.
  - 14. Dr. Yadava Reddy, Reader, Deptt. of Economics (Centre of versity, Hyderabad. (A. P.)
  - 15. Dr. K. A. Naqvi, Head of the Deptt. of Economics, (Centre Advanced Studies), University Delhi.
  - 16. Director, Research & Statistics, Department of Company Affairs (Shri B. Datta), Member Secretary.
- †STAFF IN M. B. GIRILS' HIGHER SECON-DARY SCHOOL, NEW DELHI
- 115. CHAUDHARY A. MOHAM-MAD: Will the Minister of EDUCA-TION AND SOCIAL WELFARE

## जिला ग्रौर सम त कच्याण मंत्री

be pleased to state:

- (a) the number of the members of staff, together with their qualifications, working in the Library of the M. B. Girls Higher Secondary School, Gole Market, New Delhi:
- (b) the time since when they are working in the said library;
- †Transferred from the 16th June, 1971.

- (c) whether Government have received complaints to the effect that a junior clerk working in the Library of the said school is being appointed as a senior librarian in the Palika Bengali School, Gole Market. New Delhi overlooking the claim of Senior people; and
- (d) if so, what are his special qualifications and whether he has passed the test conducted by the N. D. M. C.?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE

## शिक्षा स्रौर समाज कल्याण मत्रालय में उपमंत्री

(SHRI K. S. RAMASWAMY): to (d) The information is being collected and will be laid on the Table of the House.

ANNOUNCEMENT Re ARREST OF FOUR MEMBERS OF RAJYA SABHA

MR. CHAIRMAN. I have to inform Members that the following communication dated the 14th June. 1971, has been received from the Sub-Divisional Magistrate. New Delhi:

"I have the honour to inform you that the following four Members of Rajya Sabha have been arrested to-day at about 2-15 P.M. between Raj Path-Rafi Marg Crossing and Vijay Chowk, New Delhi, by police of P. S. Parliament Street under section 188 I.P.C. vide F.I.R. 950 dated 14-6-1971 for violation of prohibitory orders promulgated by the Additional District Magistrate (South), New Delhi. They are being remanded to Jail custody today and will be produced before Judicial Magistrate First Class tomorrow:

- 1. Shri Rattan Lal Jain
- 2. Shri L. K. Advani,
- 3. Dr. Bhai Mahavir, and
- 4. Shri Man Singh Varma."

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[MR. CHAIRMAN]

जगवीश प्रसाद माथ्र (राजस्थान)ः श्रीमन, एक निवेदन इस बारे में करना है कि पिछली बार जब श्री राजनारायण की गिरफतारी हुई थी, तो उपाध्यक्ष महोदय, उस समय यहां आसन पर वैठे थे और उहोंने यह कहा था कि जिस समय सदन चल रहा हो, उस समय सदन के सदस्यों को इस प्रकार गिरफ्तार न किया जाय इस मामुली बात पर तो उपाध्यक्ष महोदय, ने जो सर-कार को सलाह दी ग्राप उसको देख लें भ्रौर इस सम्बन्ध में श्राप निर्णय करे कि सदन के सदस्यों को इस प्रकार से जब कि सदन चल रहा हो दिल्ली मे गिरफ्तार करना चाहिये या नहीं करना चाहिये।

MR. CHAIRMAN: Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE UNDER THE NOTIFICATION MOTOR VEHICLES TAXATION ACT, 1957

THE MINISTER OF STATE THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS AND IN THE SHIPPING MINISTRY OF TRANSPORT

संसदीय कार्य विभाग तथा नै वहन भ्रौर परिवहन मंत्रालय में राज्य (SHRI OM MEHTA): Sir, I beg to lay on the Table, under sub-section (2) of section 16 of the Mysore Motor Vehicles Taxation Act, 1957 read with clause (c) (iv) of the Proclamation, dated the 27th March, 1971, issued by the President in relation to the State of Mysore, a copy of Notification S. O. No. 635, dated 24th March, 1971 (in English and Hindi), issued by the Government of Mysore. [Placed in Library. See No. L.T .-475/71].

Annual Report 1969-70 of the Indian INSTITUTE OF TECHNOLOGY, MADRAS

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION SOCIAL WELFARE

शिक्षा श्रीर समाज कल्याण मंत्रालय में उपमंत्री (SHRI K. S. RAMASWAMY): Sir,

I beg to lay on the Table a copy of the Eleventh Annual Report of the Indian Institute of Technology, Madras, for the year 1969-70, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report. [Placed in Library See. No. LT-460[71].

NOTIFICATIONS OF THE MINISTER OF REVENUE FINANCE (DEPARTMENT OF AND INSURANCE)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE

वित्त मंत्राल र में उपमंत्री

(SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table:--

- (a) A copy each of the following Notifications (in English and Hindi) of the Ministry of Finance Department of Revenue and Insurance):
  - (i) Notification G. S. R. No.. 611, dated the 24th April, 1971, together with an Explanatory Memorandum thereon.
  - (ii) Notification G.S.R. No. 706. dated the 15th May, 1971, towith an Explanatory Memorandum thereon, [Placed in Library. See No. LT-453/71 for (i) and (ii)].
- (b) A copy each of the following Notifications (in English Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962: —
  - (i) Notification G. S. R. No. 689 dated the 11th May, 1971, towith an Explanatory Memorandum thereon,
  - (ii) Notification G.S.R. No. 803, dated the 29th May, 1971 together with an Explanatory Memorandum there. [Placed in Library. See No. LT-454/71 for (i) (ii) ].